

Central Administrative Tribunal  
Principal Bench

(27)

O.A. No. 2049 of 2000

New Delhi, dated this the 27th September, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri B. Sundaravadanam,  
S/o Shri B.A. Bhaskaran,  
R/o 5/52, W.E.A. Karol Bagh,  
New Delhi. .. Applicant

(None appeared)

Versus

1. Union of India through  
the Secretary,  
Ministry of Information & Broadcasting,  
Shastri Bhawan,  
New Delhi.
2. Chief Executive Officer,  
Prasar Bharati,  
Mandi House,  
New Delhi.
3. Addl. Director General (News & Current  
Affairs),  
Doordarshan News,  
Asiad Village, New Delhi. .. Respondents

(By Advocate: Shri R.N. Singh)

ORDER (Oral)

S.R. ADIGE, VC (A)

Applicant impugns respondents' order dated  
11.8.2000 (Annexure A-1) transferring him to  
Doordarshan Kendra, Patna.

2. None appeared for applicant when the case  
was called out. Shri R.N. Singh appeared for  
respondents and has been heard.
3. Shri Singh states that applicant has  
complied with the aforesaid transfer order dated

11.6.2000 and has joined DDK, Patna.

4. As none appeared for applicant even on second call to controvert the aforesaid statement the O.A. is dismissed. No costs.

(Dr. A. Vedavalli)  
Member (J)

*Adige*  
(S.R. Adige)  
Vice Chairman (A)

karthik